

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

04/04/2019

O.A./260/79/2016

IOC

M K DAS
-V/S-
M/O RAILWAYS

ITEM NO:60

FOR APPLICANTS(S) Adv. : None appears for the applicant

FOR RESPONDENTS(S) Adv.: Mr. M. B. K. Rao

Notes of The Registry	Order of The Tribunal		
	<p>List revised. None appears for the applicant. Mr. M. B. K. Rao, Ld. counsel for the respondents is present and was heard. No one was present on behalf of the applicant on 01.02.2018.</p> <p>Therefore, the OA is dismissed in default for non-prosecution on the part of the applicant.</p> <table border="1"><tr><td>(SWARUP KUMAR MISHRA) MEMBER (J)</td><td>(GOKUL CHANDRA PATI) MEMBER (A)</td></tr></table> <p>pms</p>	(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)
(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)		